

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI SPECIAL BENCH  
(Video Conference)**

**PRESENT: Dr. VENKATA RAMAKRISHNA BADARINATH NANDULA – MEMBER (J)  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.04.2024 AT 03:45 P.M.**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP/184/241/AMR/2019	Main Case	241	Kandimalla Bhaskar Vs Amaravathi Textiles Pvt Ltd & 32 others
	IA NO.147/2020		

**ORDER**

Mr. T.K Bhaskar, Ld. Senior Counsel along with Mr. M Parmeshwara Reddy & Mr. Niranjan Shankar Rao, Ld. Counsels for the Petitioners present. Mr. Mr. R. Sankaranarayanan, Ld. Senior Counsel along with Mr. Ramesh Babu, Ld. Counsel for the Respondent No.1 present.

For hearing, list the matter on 03.05.2024.

List the IA, for hearing along with main CP on 03.05.2024.

Sd/-

**MEMBER JUDICIAL**